

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E H O N ' B L E R E G I S T R A R S . G . S H A H

Petition(s) for Special Leave to Appeal (Civil) No(s).1 4 9 7 9 / 2 0 0 6

(From the judgement and order dated 21 / 0 8 / 2 0 0 6 in CM W P No.4 4 3 0 8 / 2 0 0 6 of  
The HIGH COUR T OF JUD I CA TU R E AT AL L AH A B A D)

N I R M A L A D E V I

Petitioner(s)

V E R S U S

S T A T E O F U . P . & O R S .

Respondent(s)

(With prayer for interim relief and office report)

Date: 0 9 / 0 8 / 2 0 0 7 This Petition was called on for hearing today.

For Petitioner(s) Mr. Bha r at Ra m, Adv.  
for Mr. Pra mod Swarup, Adv.

For Respondent(s) Mr. Vijay Pratap Singh, Adv.  
for Mr. Pradeep Misra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Rejoinder Affidavit may be filed before 2 9 th August, 20 0 7 .

List the matter on 29 th August, 2 0 0 7 .

s

(S.G.SHAH)  
Registrar